

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.60/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Dakshah Vincom Pvt.Ltd.-Vs-ROC, W.B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	FCR. GEETA ROY CHANDHURY	PETITIONER	Geeta RC 20/2/18.	
2.	ACS KONID MOKHERJEE	PETITIONER	Konid Mokherjee 20/2/18.	

ORDER

Ld. C.S. for the Appellant is present.

Heard. Admit. Perused the report of ROC, West Bengal. Appellant may file rejoinder within 15 days from the date of this order.

List on 05.04.2018 for hearing.

List on 05.04.2018.

(Jinan K.R.) (V.P. Singh)
 Member (Judicial) Member (Judicial)